

**THE ADMINISTRATORS-GENERAL (AMENDMENT)
ACT, 1999**

No. 34 OF 1999

[16th December, 1999.]

An Act further to amend the Administrators-General Act, 1963.

BE it enacted by Parliament in the Fiftieth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Administrators-General (Amendment) Act, 1999.

**Amendment of
sections 9, 10,
29 and 36 of
Act 45 of 1963.**

2. In section 9, section 10, section 29 and section 36 of the Administrators-General Act, 1963, for the words "fifty thousand", wherever they occur, the words "two lakhs" shall be substituted.